

Notes of the Registry

Orders of the Tribunal

17/3/01

- OA No. 898/2000
- OA No. 278/2001
- OA No. 329/2001
- OA No. 520/2001

Present:- Shri S.Paul, counsel for the applicants in all the O.As.

Shri S.A.Dharmadhikar for Shri S.C. Sharma, counsel for respondents in OA No. 898/2000

Shri S.A.Dharmadhikar, counsel for respondents in OA No. 278/2001.

Shri P.Shankaran, counsel for respondent in O.A. No. 329/2001 and 520/2001.

Since the issue involved in the above case is identical, all the O.A. are taken up together.

Heard the learned counsel for the parties and all the O.As are allowed treating OA No. 329/2001 as a leading case, for the reasoned, detailed order to be dictated separately.

  
(MADAN MOHAN)  
MEMBER (J)

  
(M.P.SINGH)  
VICE CHAIRMAN

/na/